

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) : (a) and (b) The production of crude oil from Bombay High and its satellite fields met about 48% of the consumption of petroleum products (in term of crude oil equivalent) in the country in 1984-85. At the current rate of production, the reserves of these fields are expected to last for about 15 years. However more reserves are expected to be added in the meantime.

(c) Some of the steps to increase the production of crude oil in the country are :—

- (i) Use of enhanced oil recovery techniques;
- (ii) Intensification of work over operations;
- (iii) Intensification of exploration which may eventually lead to enhanced production; and
- (iv) Induction of advanced technology.

The exploration for oil is highly probabilistic in nature and it is not possible to indicate with certitude when self-sufficiency would be achieved.

Review of Food Processing Industry Licensing Policies

3375. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Directorate General of Technical Development (DGTD) has reviewed or is reviewing the entire food processing industry with a view to correcting the anomalous licensing policies governing it;

(b) if so, the findings in respect of the various industries reviewed so far, particularly from the point of view of investment, employment and consumer interest, while determining how physical controls could be changed to fiscal controls;

(c) whether some large industrial Houses are also negotiating with some US processed food grants to promote a large

joint venture food processing unit in India; and

(d) If so, which are these houses and what is the rationale behind such ventures when there are already many processed foods industries in the country and more than 65 per cent of people are living below poverty line ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b) From time to time DGTD reviews the status of various industries with a view to stimulate industrial growth.

(c) and (d) There is presently no such proposal before the Government.

Guidelines issued by Government for Allotment of Petrol Pumps/Gas Agencies to certain categories in Gujarat

3376. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have issued guidelines that top-most priority should be given to (i) women, (ii) handicapped persons, (iii) freedom fighters, (iv) war-widows (v) ex-servicemen, (vi) scheduled castes and tribes and (vii) minority communities in the allotment of petrol pums and gas agencies;

(b) if so, the details of guidelines issued in this connection;

(c) how far it has been implemented;

(d) the number of above categories which have been given petrol pumps/gas agencies in various parts of Gujarat and other States during 1st January, 1983 to 18th November, 1985 ; and

(e) the target fixed for them for 1st December, 1985 to 30th December, 1986 ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARMA) ; (a) and (b) Under the existing guidelines, the following reservations for different categories have been stipulated for dealership appointments :—

Scheduled Castes/Scheduled Tribes (SC/ST)	25%
Unemployed Graduates/Unemployed Engineering Graduates (UG/UEG)	25%
Defence category	7½%
Physically Handicapped	7½%
Freedom Fighters (FF)	5%
Others (O)	30%

and minority communities. As such, no statistics on those are being maintained.

(c) The above reservation are being implemented by the oil industry strictly.

(d) The requisite information is given in the Statement below.

(e) The oil industry prepare its Marketing Plan on a financial year basis. As such, no separate target has been fixed for the period from 1st December, 1985 to 30th Dec. 1986.

There is no separate reservation for women

Statement

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Name of the State	SC	ST	UG/UEG	PH/DDP/WW	SW/FF
Gujarat	7	14	18	12	3
States (other than Gujarat)	187	58	236	145	50

RETAIL OUTLET

Name of the State	SC	ST	UG/UEG	PH/DDP/WW	SW/FF
Gujarat	10	7	25	10	2
States (other than Gujarat)	223	67	246	123	36

SC Scheduled Castes

ST Scheduled Tribes

UG/UEG Unemployed Graduates/Unemployed Engineering Graduates

PH/DDP/WW Physically Handicapped/Disabled Defence Personnel/War Widow

SW/FF Social Worker/Freedom Fighter.

Technological upgradation in Small Scale Sector

small-scale sector in a bid to improve its efficiency and competitiveness;

3378. SHRI B.V. DESAI :
SHRI M.V. CHANDRASHEKARA
MURTHY :

(b) if so, whether he has pointed out that small sector must increasingly take to production of quality products to increase its sphere of influence; and

Will the Minister of INDUSTRY be pleased to state :

(c) if so, the steps Union Government have assured the small sector industries for providing help and assistance to them ?

(a) whether it is a fact that he has called for technological upgradation in the